

Central Administrative Tribunal
Principal Bench
New Delhi

CP No. 660/2017 in OA No.1450/2017

New Delhi this the 20th Day of March, 2018

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms. Praveen Mahajan, Member (Administrative)

1. Prem Sagar S/o Sh.Chander Bhan
2. Sahil S/o Sh. Prem Sagar
Both are R/o Jind Railway Colony,
Railway Road,
Near Valmiki Mandir,
Jind (Haryana). Applicants/ Petitioners

(By Advocate: Ms. Neelima Rathore for Mr. U.Srivastava)

VERSUS

1. Smt. Mariju Gupta,General Manager,
Northern Railway, Baroda House, New Delhi.
2. Anshul Gupta Divisional Railway Manager,
Northern Railway, Estate Entry Road,
New Delhi.
3. Vijay Sharma Divisional, Engineer
O/o The DRM
Northern Railway, Estate Entry Road,
New Delhi.. Contemnors/Respondents

(By Advocate: Mr. A.K. Srivastava)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

Heard the learned counsel for the applicant and Mr. A.K. Srivastava, learned counsel for the respondents. Upon perusal of the Annexure C /I, the order dated July,2017 passed by the respondents with reference to OA No.1450/2017, it is revealed that order of this Tribunal has been complied with. Therefore, this CP is closed. Notices issued to the alleged contermnors/ respondents are discharged. However, the petitioners are at liberty to seek remedy for redressal of surviving grievance.

(Praveen Mahajan)
Member(A)

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(Raj Vir Sharma)
Member (J)

